

phase. Minor deficiencies in respect of rusting of barbed wire, concertina coils and less thickness of angle irons were noticed in some works at a few places. The entire materials was procured departmentally from various Semi-Govt. agencies and firms of repute. The deficiencies were taken care of by making appropriate deductions from the contractors' bills. A total amount of Rs. 31.08 lakhs was deducted from the bills. Further, matter has been referred to DGS&D and Central Vigilance Commission for appropriate necessary action and enquiry.

Foreigners among the terrorists in Jammu and Kashmir

4149. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have identified some foreigners among the terrorists operating in the Kashmir valley;

(b) if so, what is their number and nationality;

(c) whether Government have brought to the notice of the respective Government about the fact; if so, their response in this regard country-wise; and

(d) action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-ARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Government are aware of reports about the presence of some foreign nationals said to be involved in subversive activities along with the terrorists in Jammu and Kashmir. However, it is not possible to precisely estimate the number of such persons who may have infiltrated into the State and their nationalities.

(c) and (d) Sustained pressure is being maintained on the militants. A close watch is also being kept on the possible infiltration routes, and related security arrangements have been tightened. Appropriate action is also being taken at the diplomatic level on the issue of external aid and involvement in terrorist activities in Jammu and Kashmir.

Damage to temples in Kashmir Valley

4150. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Hindu Shrines in the Kashmir valley have been damaged and sacrilege committed since 1986;

(b) if so, the names of such shrines and the nature of damage caused; and

(c) the steps being taken to protect and to restore these shrines to their original condition?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-ARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) Full information and details are being collected and will be laid on the Table of the House.

4151. (Transferred to 17th December, 1992)

सुरत स्थित भविष्य निधि आयुक्त के कार्यालय में लंबित कार्य

4152. श्री गोपाल सिंह जो सोलंकी : क्या अन्न मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सुरत में भविष्य निधि आयुक्त के कार्यालय में कार्यरत कर्मचारियों की संख्या बढ़ा